

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 18/111/CLB/MB/2013

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016**

Name of the Company: Lacchi Bai & Ors.
V/s.
Gulshan Prints Pvt. Ltd. & Ors

Section of the Companies Act: Section 111 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONERS	<i>[Signature]</i>
2.	M. AHUL L. CHAHERA (Advocate) B. S. SURIYANARAYANAN, ADV		Respondents (Gulshan Prints Pvt. Ltd.)	<i>[Signature]</i>

ORDER

Both parties represented by their respective
counsel. Petitioner's counsel deputed
that he will appear in view of
the separation between parties.
Hence the matter on 31-8-16.

[Signature]
26/8/16
Member (J)